

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1354 OF 2024

In the matter of:
Viyana Berwal

.....Applicant

Versus

DFO Faridabad & others

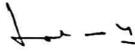
..... Respondents

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Filed By:

Date: 25.04.2025


Lokesh Sinhal,
Sr Addl. Advocate General, Haryana
Counsel for Respondent No.3

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AFFIDAVIT OF MS. RUPALI RAI, DISTRICT COORDINATOR,
HARYANA STATE BIODIVERSITY BOARD, FARIDABAD
(RESPONENT NO. 3)



I, Rupali Rai, District Coordinator, Haryana State Biodiversity Board, district Faridabad, Haryana do hereby solemnly affirm and state as follows: -

1. That deponent works as District Coordinator (on a contractual basis) of the Haryana State Biodiversity Board in Faridabad district and is competent to file this affidavit before the Hon'ble tribunal.
2. That the permission for felling of trees in areas notified under general section- 4 of Haryana Land and Preservation Act, 1900(Punjab Act II of 1900) are dealt with with the procedure:-
(i) filing application for felling trees (ii) Examination of application at DFO level (iii) Accepted application forwarded to concerned Ranger Office for inspection (iv) Ranger office submits the inspection report then DFO reviews the inspection report submitted (v) If approved NOC/Permission granted for felling trees.
3. That alleged illegal felling of a group of heritage pipal trees in the premises of the office of the Deputy Director, Animal Husbandry and Dairying, Faridabad is directly related to the office of Respondents No. 1 and 2.
4. That deponent has no authority to issue an NOC or any other form of permission for tree removal. I do not possess any

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oversight responsibilities or decision-making power regarding tree felling.

- 5. That the facts and contents stated above are true to the best of my knowledge and belief.

Rupali Rai

(Deponent)



VERIFICATION:-

Verified at Faridabad on 25th day of April, 2025 that the contents of para no.1 to 5 of this reply affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Rupali Rai

(Deponent)

Certified that the Above was deposed
 On 25/04/2025 at Faridabad
 by Rupali Rai
 by Adv. Jakesh Singh
 Known to the Oath Commissioner
 Were read to the Deponent

Anjy

Accepted by Oath Commissioner, Faridabad